

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4245/2012

SHYAM LAL

Appellant(s)

VERSUS

DEEPA DASS CHELA RAM CHELA GARIB DASS

Respondent(s)

(With appln.(s) for c/delay in filing rejoinder affidavit and directions, exemption from filing O.T., permission to file additional documents and permission to file Vol.II)

Date : 28/03/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Appellant(s)

Mr. Pravin H. Parekh, Sr. Adv.
Ms. Ritika Sethi, Adv.
Mr. Vishal Prasad, Adv.
Mr. Galav Sharma, Adv.
Mr. Anurag Tripathi, Adv.
For M/s. Parekh & Co.

For Respondent(s)

Mr. Manoj Swarup, Adv.
Mr. Ankit Swarup, Adv.
Mr. Rohit Kumar Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard-in-part.

List the matter after two weeks.

(Neetu Khajuria)
Sr.P.A.

(Asha Soni)
Court Master

Signature Not Verified

Digitally signed by USHA
RANI BHARDWAJ
Date: 2016.04.26
17:18:04 IST
Reason: